

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No.3985 of 2015

....

Varun Kumar Rai & Ors. Petitioners

Versus

The State of Jharkhand & Ors. Respondents

....

CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR

For the Petitioners : Mr. Samavesh Bhanj Deo, Adv.
For the Respondents : Mr. L.C.N.Shahdeo, Adv.

....

The matter was taken up through Video Conferencing. Learned counsels for the parties had no objection with it and submitted that the audio and video qualities are good.

10/10.09.2021 As prayed for by the learned counsel for the petitioners, put up this case after three weeks.

(Rajesh Kumar, J.)

Shahid/